

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP(IB)/65(CHE)20224
Name of Petitioner : Aditya Birla Finance Ltd
& : -Vs-
Name of Respondent : KMP Spinners Pvt Ltd
Section : Sec 7 Rule 4 of IBC, 2016

ORDER

Present: None for the Petitioner.

Affidavit of service filed shows that Respondent was served.

Despite service, none for the Respondent is present.

List the Petition for appearance / reply which may be filed within three weeks from today. Rejoinder, if any, be filed within two weeks thereafter.

Pleadings be completed before the date fixed.

List the Petition for appearance / reply on **12.07.2024**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**